

Sixteenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): I beg to lay on the Table:- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Press Council of India, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 8154/16/17]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati, New Delhi, for the year 2016-2017.

(ii) A copy of the Annual Accounts of the Prasar Bharati, New Delhi, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 8155/16/17]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2016-2017.

(ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8156/16/17]

(4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Broadcast Engineering Consultants India Limited and the Ministry of Information and Broadcasting for the year 2017-2018.

[Placed in Library, See No. LT 8157/16/17]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2016-2017.

[Placed in Library, See No. LT 8158/16/17]

(6) A copy of the Notification No. G.S.R.357(E) (Hindi and English versions) published in Gazette of India dated 13th April, 2017 making certain amendments in the Cinematograph (Certification) Rules, 1983 under sub-section (3) of Section 8 of the Cinematograph Act, 1952.

[Placed in Library, See No. LT 8159/16/17]

(7) A copy of the Prasar Bharati (Broadcasting Corporation of India) Stenographer Posts Recruitment Regulations, 2017 (Hindi and English versions) published in Notification No. N-10/13/2013-PPC in Gazette of India dated 7th December, 2017 under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library, See No. LT 8160/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the NHDC Limited, Bhopal, for the year 2016-2017.

(ii) Annual Report of the NHDC Limited, Bhopal, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8161/16/17]

(b) (i) Review by the Government of the working of the THDC India Limited, Rishikesh, for the year 2016-2017.

(ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8162/16/17]

(c) (i) Review by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2016-2017.

(ii) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2016-2017, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8163/16/17]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 8164/16/17]

(3) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Power System Operation Corporation Limited and the Ministry of Power for the year 2017-2018.

[Placed in Library, See No. LT 8165/16/17]

(ii) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2017-2018.

[Placed in Library, See No. LT 8166/16/17]

(4) A copy of the Annual Accounts (Hindi and English versions) of the Joint Electricity Regulatory Commission for the states of Manipur and Mizoram, Aizawl, for the years 2007-2008 to 2012-2013, together with Audit Report thereon.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 8167/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2016-2017.

(ii) Annual Report of the Dredging Corporation of India Limited, Visakhapatnam, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8168/16/17]

(2) A copy of the Annual Accounts (Hindi and English versions) of the

Tariff Authority for Major Ports, Mumbai, for the year 2016-2017, together with Audit Report thereon.

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R.1502(E) published in Gazette of India dated 11th December, 2017 approving the Jawaharlal Nehru Port Trust Employees (Recruitment, Seniority and Promotion)(Amendment) Regulations, 2017.

(ii) G.S.R.1503(E) published in Gazette of India dated 11th December, 2017 containing corrigendum to the Notification No. G.S.R.153(E) dated 8th February, 2016.

[Placed in Library, See No. LT 8170/16/17]

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) भारत रूरल लाइवलीहुड्स फाउंडेशन, नई दिल्ली के वएन 2016-17 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारत रूरल लाइवलीहुड्स फाउंडेशन, नई दिल्ली के वएन 2016-17 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8171/16/17]

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री हरिभाई चौधरी): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) खनिज (नीलामी) संशोधन नियम, 2017 जो 30 नवम्बर, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 1469 (अ) में प्रकाशित हुए थे।

(दो) सा.का.िन. 1325 (अ) जो 24 अक्टूबर, 2017 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिसके द्वारा खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 4 की उपधारा (1) के दूसरे परंतुक के प्रयोजनार्थ मैसर्स ओडिशा माइनिंग कॉर्पोरेशन लिमिटेड और मैसर्स पश्चिम बंगाल मिनरल डेवलपमेंट एंड ट्रेडिंग कॉर्पोरेशन को अधिसूचित किया गया है।

[Placed in Library, See No. LT 8172/16/17]

(2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (एक) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) हिन्दुस्तान कापर लिमिटेड, कोलकाता के वषोन 2016-17 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।

(दो) हिन्दुस्तान कापर लिमिटेड, कोलकाता के वषोन 2016-17 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8173/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2016-2017, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 8174/16/17]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Aero Club of India, New Delhi, for the year 2016-2017, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aero Club of India, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 8175/16/17]

(3) A copy of the Aircraft (Investigation of Accidents and Incidents) Rules, 2017 (Hindi and English versions) published in Notification No. G.S.R.1011(E) in Gazette of India dated 11th August, 2017 under Section 14A of the Aircraft Act, 1934.

[Placed in Library, See No. LT 8176/16/17]

(4) A copy of the Airports Authority of India (Management of Airports) Amendment Regulations, 2017 (Hindi and English versions) published in Notification No. AAI/PERS/EDPA/Reg/2002 in Gazette of India dated 26th July, 2017 under Section 43 of the Airports Authority of India Act, 1994.

[Placed in Library, See No. LT 8177/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Polavaram Project Authority, Hyderabad, for the year 2015-2016, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Polavaram Project Authority, Hyderabad, for the year 2015-2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8178/16/17]

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) इंडियन जूट इंडस्ट्रीज रिसर्च एसोशिएशन, कोलकाता के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) इंडियन जूट इंडस्ट्रीज रिसर्च एसोशिएशन, कोलकाता के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8179/16/17]

(2) (एक) पावरलूम डेवलपमेंट एंड एक्सपोर्ट प्रमोशन काउंसिल, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पावरलूम डेवलपमेंट एंड एक्सपोर्ट प्रमोशन काउंसिल, मुंबई के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8180/16/17]

(3) (एक) एपेरेल एक्सपोर्ट प्रमोशन काउंसिल, नई दिल्ली के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) एपेरेल एक्सपोर्ट प्रमोशन काउंसिल, नई दिल्ली के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8181/16/17]

(4) (एक) अहमदाबाद टेक्सटाइल इंडस्ट्रीज रिसर्च एसोशिएशन, अहमदाबाद के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) अहमदाबाद टेक्सटाइल इंडस्ट्रीज रिसर्च एसोशिएशन, अहमदाबाद के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8182/16/17]

(5) (एक) नार्दन इंडिया टेक्सटाइल रिसर्च एसोशिएशन, गाजियाबाद के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नार्दन इंडिया टेक्सटाइल रिसर्च एसोशिएशन, गाजियाबाद के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8183/16/17]

(6) (एक) बाम्बे टेक्सटाइल रिसर्च एसोशिएशन, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) बाम्बे टेक्सटाइल रिसर्च एसोशिएशन, मुंबई के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8184/16/17]

- (7) (एक) मैन-मेड टेक्सटाइल रिसर्च एसोशिएशन, सूरत के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) मैन-मेड टेक्सटाइल रिसर्च एसोशिएशन, सूरत के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8185/16/17]

- (8) (एक) साउथ इंडिया टेक्सटाइल रिसर्च एसोशिएशन, कोयम्बटूर के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) साउथ इंडिया टेक्सटाइल रिसर्च एसोशिएशन, कोयम्बटूर के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8186/16/17]

- (9) (एक) सिंथेटिक एंड आर्ट सिल्क मिल्स रिसर्च एसोशिएशन, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) साउथ इंडिया टेक्सटाइल रिसर्च एसोशिएशन, मुंबईके वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8187/16/17]

- (10) जूट कार्पोरेशन आफ इंडिया लिमिटेड और वस्त्र मंत्रालय के मध्य वएन 2017-2018 के लिए हुए समझौता ज्ञापन की एक प्रति(हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8188/16/17]

(11) (एक) काटन टेक्सटाइल्स एक्सपोर्ट प्रमोशन काउंसिल, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) काटन टेक्सटाइल्स एक्सपोर्ट प्रमोशन काउंसिल, मुंबई के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8189/16/17]

(12) (एक) सिंथेटिक एंड रेयोन टेक्सटाइल्स एक्सपोर्ट प्रमोशन काउंसिल, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सिंथेटिक एंड रेयोन टेक्सटाइल्स एक्सपोर्ट प्रमोशन काउंसिल, मुंबई के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8190/16/17]

(13) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (एक) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(क)(एक) बर्ड्स जूट एंड एक्सपोर्ट लिमिटेड, कोलकाता के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।

(दो) बर्ड्स जूट एंड एक्सपोर्ट लिमिटेड, कोलकाता के वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8191/16/17]

(ख)(एक) जूट कार्पोरेशन आफ इंडिया लिमिटेड, कोलकाता के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।

(दो) जूट कार्पोरेशन आफ इंडिया लिमिटेड,, कोलकाता के वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8192/16/17]

(ग)(एक) ब्रिटिश इंडिया कार्पोरेशन लिमिटेड, कानपुर और इसकी अनुएंगियों के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।

(दो) ब्रिटिश इंडिया कार्पोरेशन लिमिटेड, कानपुर और इसकी अनुएंगियों के वऐन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 8193/16/17]

(घ)(एक) कोटन इंडस्ट्रीज कार्पोरेशन आफ इंडिया लिमिटेड, नई दिल्ली के वऐन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।

(दो) कोटन इंडस्ट्रीज कार्पोरेशन आफ इंडिया लिमिटेड, नई दिल्ली के वऐन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 8194/16/17]

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam, Speaker, Polavaram Project issue is a very serious issue.. ... (*Interruptions*)

HON. SPEAKER: It is an Annual Report. How can you say anything now?

... (*Interruptions*)

HON. SPEAKER: Not like this. Nothing will go on record.

...(Interruptions)... *

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Highway Engineers, Noida, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Highway Engineers, Noida, for the year 2016-2017.

[Placed in Library, See No. LT 8195/16/17]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2016-2017.

(ii) Annual Report of the National Highways and Infrastructure Development Corporation Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8196/16/17]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956 :-

(i) S.O.2219(E) published in Gazette of India dated 14th July, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(ii) S.O.2221(E) published in Gazette of India dated 14th July, 2017 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(iii) S.O.2222(E) published in Gazette of India dated 14th July, 2017 entrusting the stretches, mentioned therein, of National Highway No. 848 to National Highway Authority of India in the State of Maharashtra.

(iv) S.O.2223(E) published in Gazette of India dated 14th July, 2017 entrusting the stretches, mentioned therein, of National Highway No. 8E to National Highway Authority of India in the State of Gujarat.

(v) S.O.2224(E) published in Gazette of India dated 14th July, 2017 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(vi) S.O.2289(E) published in Gazette of India dated 21st July, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 15 to National Highway Authority of India in the State of Rajasthan.

(vii) S.O.2290(E) published in Gazette of India dated 21st July, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(viii) S.O.2291(E) published in Gazette of India dated 21st July, 2017 making certain amendments in the Notification No. S.O.689(E) dated 4th April, 2011.

(ix) S.O.2428(E) published in Gazette of India dated 1st August, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(x) S.O.2429(E) published in Gazette of India dated 1st August, 2017 entrusting the stretches, mentioned therein, of new National Highway Nos. 7, 97 and 23A to National Highway Authority of India in the State of Uttar Pradesh.

(xi) S.O.2481(E) published in Gazette of India dated 4th August, 2017 entrusting the stretches of National Highway No. 58 in the State of Uttarakhand to National Highways & Infrastructure Development Corporation Limited.

(xii) S.O.2482(E) published in Gazette of India dated 4th August, 2017 entrusting the stretches of National Highway No. 58 in the State of Uttarakhand to the Border Road Organisation.

(xiii) S.O.2572(E) published in Gazette of India dated 11th August, 2017 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xiv) S.O.2573(E) published in Gazette of India dated 11th August, 2017 entrusting the stretches, mentioned therein, of new National Highway Nos., mentioned therein, to National Highway Authority of India in the State of Telangana.

(xv) S.O.2574(E) published in Gazette of India dated 11th August, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xvi) S.O.2575(E) published in Gazette of India dated 11th August, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 31D to National Highway Authority of India in the State of West Bengal.

(xvii) S.O.2530(E) published in Gazette of India dated 9th August, 2017 entrusting the stretches, mentioned therein, of new National Highway Nos., mentioned therein, to National Highway Authority of India in the

State of Bihar.

(xviii) S.O.2531(E) published in Gazette of India dated 9th August, 2017 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xix) S.O.2861(E) published in Gazette of India dated 1st September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xx) S.O.2862(E) published in Gazette of India dated 1st September, 2017 entrusting the stretches, mentioned therein, of new National Highway Nos., mentioned therein, to National Highway Authority of India in the State of Telangana.

(xxi) S.O.2863(E) published in Gazette of India dated 1st September, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 148B to National Highway Authority of India in the State of Haryana.

(xxii) S.O.2864(E) published in Gazette of India dated 1st September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxiii) S.O.2865(E) published in Gazette of India dated 1st September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxiv) S.O.2866(E) published in Gazette of India dated 1st September, 2017 making certain amendments in the Notification No. S.O.581(E) dated 21st June, 2001.

(xxv) S.O.2867(E) published in Gazette of India dated 1st September, 2017 making certain amendments in the Notification No. S.O.689(E) dated 4th April, 2011.

(xxvi) S.O.3096(E) published in Gazette of India dated 22nd September, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 222 to National Highway Authority of India in the State of Maharashtra.

(xxvii) S.O.3097(E) published in Gazette of India dated 22nd September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxviii) S.O.3200(E) published in Gazette of India dated 29th September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxix) S.O.3201(E) published in Gazette of India dated 29th September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxx) S.O.3202(E) published in Gazette of India dated 29th September, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 150 (New NH. 202) to National Highway Authority of India in the State of Manipur.

(xxxii) S.O.3203(E) published in Gazette of India dated 29th September, 2017, making certain amendments in the Notification No. S.O.450(E) dated 15th February, 2017.

(xxxii) S.O.3204(E) published in Gazette of India dated 29th September, 2017, making certain amendments in the Notification No. S.O.689(E) dated 4th April, 2011.

(xxxiii) S.O.3318(E) published in Gazette of India dated 20th September, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxxiv) S.O.3320(E) published in Gazette of India dated 20th September, 2017 entrusting the stretches, mentioned therein, of new National Highway Nos. 136, 179A and 544H to National Highway Authority of India in the State of Tamil Nadu.

(xxxv) S.O.3492(E) published in Gazette of India dated 31st October, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 16 to National Highway Authority of India in the State of Andhra Pradesh.

(xxxvi) S.O.3493(E) published in Gazette of India dated 31st October, 2017, making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxxvii) S.O.3558(E) published in Gazette of India dated 7th November, 2017 making certain amendments in the Notification No. S.O.1096(E) dated 4th August, 2005.

(xxxviii) S.O.3559(E) published in Gazette of India dated 7th November, 2017 entrusting the stretches, mentioned therein, of new National Highway No. 361 to National Highway Authority of India in the State of Maharashtra.

(xxxix) S.O.2162(E) published in Gazette of India dated 7th July, 2017, regarding rates of fees to be recovered from the users of National Highway Nos., mentioned therein, in the State of Rajasthan.

(xl) S.O.2271(E) published in Gazette of India dated 20th July, 2017, regarding rates of fees to be recovered from the users of National Highway Nos., mentioned therein, in the State of Madhya Pradesh.

(xli) S.O.2272(E) published in Gazette of India dated 20th July, 2017, regarding rates of fees to be recovered from the users of National Highway No. 79 (NasirabadChittorgarh) in the State of Rajasthan.

(xlii) S.O.2341(E) published in Gazette of India dated 26th July, 2017, regarding rates of fees to be recovered from the users of National Highway No. 41 (Kolaghat to Haldia Section) in the State of West Bengal.

(xliii) S.O.2342(E) published in Gazette of India dated 26th July, 2017, regarding rates of fees to be recovered from the users of National Highway Nos., mentioned therein, in the State of Tamil Nadu.

(xliv) S.O.2358(E) published in Gazette of India dated 27th July, 2017, making certain amendments in the Notification No. S.O. 3248(E) dated 25th October, 2013.

(xlv) S.O.2463(E) published in Gazette of India dated 3rd August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 10 (HisarDabwali Section) in the State of Haryana.

(xlvi) S.O.2464(E) published in Gazette of India dated 3rd August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 565 (Markapuram to Vaggampalle Section) in the State of Andhra Pradesh.

(xlvii) S.O.2563(E) published in Gazette of India dated 10th August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 8D (JetpurSomnath Section) in the State of Gujarat.

(xlviii) S.O.2564(E) published in Gazette of India dated 10th August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 10 (HisarDabwali Section) in the State of Haryana.

(xlix) S.O.2565(E) published in Gazette of India dated 10th August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 8 (Ahmedabad-Gujarat/Maharashtra Border Section) in the State of Gujarat.

(l) S.O.2786(E) published in Gazette of India dated 25th August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 114 (JodhpurPokaran Section) in the State of Rajasthan.

(li) S.O.2787(E) published in Gazette of India dated 25th August, 2017, regarding rates of fees to be recovered from the users of National Highway No. 226 in the State of Tamil Nadu.

(lii) S.O.2925(E) published in Gazette of India dated 5th September, 2017, regarding rates of fees to be recovered from the users of National Highway No. 65 in the State of Haryana.

(liii) S.O.3128(E) published in Gazette of India dated 26th September, 2017, regarding rates of fees to be recovered from the users of National Highway No. 23 (Chas-Ramgarh) in the State of Jharkhand.

(liv) S.O.3306(E) published in Gazette of India dated 13th October, 2017, regarding rates of fees to be recovered from the users of National Highway No. 719 (BarwaAdda-Panagarh) in the State of Jharkhand.

(lv) S.O.3549(E) published in Gazette of India dated 8th November, 2017, regarding rates of fees to be recovered from the users of National Highway No. 3 (Gwalior-Dewas-Rau via Indore Bypass Section)

in the

State of Madhya Pradesh.

(lvi) Notification No. H-25011/04/2010-P&P (Toll) Vol.VI published in Gazette of India dated 8th November, 2017, regarding specification for FASTags.

(lvii) S.O.3700(E) published in Gazette of India dated 21st November, 2017, making certain amendments in the Notification No. S.O.3158(E) dated 24th November, 2015.

(lviii) S.O.1192(E) to S.O.1196(E) published in Gazette of India dated 17th April, 2017, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No. 11B (Lalsot-Karaulti Section) in the State of Rajasthan.

(lix) S.O.3015(E) and S.O.3016(E) published in Gazette of India dated 13th September, 2017, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No. 30A (FathuaHarnaut-Barh Section) in the State of Bihar.

(lx) S.O.3277(E) published in Gazette of India dated 10th October, 2017, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 82 (Gaya-Hisua-RajgirBiharsharif Section) in the State of Bihar.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (lix) of (3) above.

[Placed in Library, See No. LT 8197/16/17]